

RAJASTHAN HIGH COURT, JODHPUR

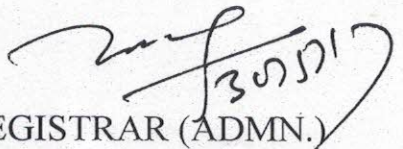
**ORDER**

No. Estt/HC/2017/ 253

Date : 30.05.2017

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Saurabh Singhal S/o Hari Prasad Gupta, Probationer-Trainee Junior Judicial Assistant, Rajasthan High Court Bench, Jaipur is hereby accepted with effect from **01.06.2017**.

BY ORDER

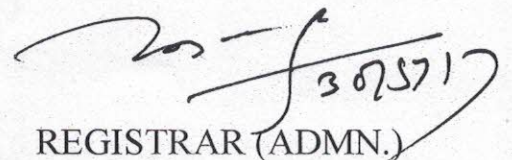
  
REGISTRAR (ADMN.)

No.I/A(iii)(a)(10)82/2016/ 1259

Date : 30.05.2017

Copy forwarded to the following for information and necessary action;

1. The Registrar (Admn./Class./ CPC), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
2. Concerned Sr./Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
3. Concerned AOJ/AAOs, Rajasthan High Court Bench, Jaipur.
4. D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
5. Confidential Branch, Rajasthan High Court, Jodhpur.
6. Leave Clerk/Bill Clerk/ Cashier, Rajasthan High Court, Jaipur Bench, Jaipur.
7. Concerned Shri Saurabh Singhal S/o Hari Prasad Gupta resident of 80/348, Sector-8, Pratap Nagar Sanganer, Jaipur (Raj.) 302033
8. Personal file.

  
REGISTRAR (ADMN.)